

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 14(ND)/2017
CA NO.

CORAM:

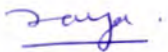
PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

Ms. Deepa Krishan
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 31.05.2017

NAME OF THE COMPANY : SAIL
Vs
Registrar of Companies

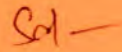
SECTION OF THE COMPANIES ACT: 252(3).

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1	JAYATOMAR	Advocate	Petitioner	

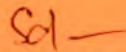
ORDER

Learned Counsel for the Petitioner states some more time be granted to file rejoinder. Let the needful be done within four weeks with a copy in advance to the other side.

List for further consideration on 28th July, 2017.


(CHIEF JUSTICE M.M.KUMAR)

PRESIDENT


(DEEPA KRISHAN)

MEMBER(TECHNICAL)